

श्री नरेन्द्र सिंह महीडा :  
 श्री श्यामलाल सराफ :  
 श्री सिद्धनंजप्पा :  
 श्री बलजीत सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गुजालपुर (म० प्र०) से प्रकाशित हिन्दी के समाचार पत्र "समता सन्देश" के 4 सितम्बर, 1965 के अंक संख्या 4 के सम्पादकीय में भारत और पाकिस्तान को एक ही स्तर पर मान कर भारत विरोधी विचार व्यक्त किये गये हैं; और

(ख) यदि हां, तो सरकार ने इस प्रकार की राष्ट्र विरोधी गतिविधियों को रोकने की दृष्टि से इस मामले में क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री स० ना० मिश्र) : (क) और (ख) राज्य सरकार के अनुसार उक्त पत्र ने तथा-कथित लेख 3 सितम्बर, 1965 को छापा था। राज्य सरकार के दृष्टिकोण से कोई कार्यवाही करना जरूरी नहीं समझा गया क्योंकि वह लेख पूर्वाग्रहों से ग्रस्त अथवा आपत्तिजनक नहीं था।

#### Obscene Writings

\*586. Shri J. B. S. Bist: Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to amend the law relating to obscene writings;

(b) if so, the precise nature of the changes contemplated and their implications; and

(c) whether the proposed changes would provide for the imposition of a ban on the publications which publish material relating to incestuous relations, or other offensive sexy material likely to pervert the youth?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) and (c). Government have under consideration certain proposals for amending the existing provisions of law relating to obscenity. These are yet to be finalised.

#### Cochin Refinery

\*588. Shri Warior:  
 Shrimati Renu Chakravarty:  
 Shri H. N. Mukerjee:  
 Shri Indrajit Gupta:  
 Shri Vasudevan Nair:  
 Shri Dajl:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that plans to expand the capacity of the 2½ million ton Cochin Refinery to 3½ million tons have been stalled because of the reported reluctance of the Union Government to sanction it; and

(b) if so, the reasons therefor?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

#### Admission to the Technical and Medical Colleges

\*589. Shri Yashpal Singh: Will the Minister of Education be pleased to state:

(a) whether it is a fact that there are great irregularities in making admissions to the Technical and Medical Colleges in the country; and

(b) if so, the steps taken by Government to see that only deserving candidates are admitted to these colleges on the basis of merit?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The colleges have been advised to make admissions on merit alone.

No great irregularities, as such, have come to the notice of the Government.